

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
CAA-43/ND/2021

IN THE MATTER OF:

**M/s. Intuition Realty Private Limited
And Precision Realtors Private Limited**

... **Applicant/Petitioner**

Under Section: 230-232

Order delivered on 07.05.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Kartikeya Goel Adv

For the RD : Ms. Shankari Mishra

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

The report of RD stated to have been uploaded on case information system of this Tribunal is not found as the relevant file has got corrupted. As prayed by Ld. Counsel for the RD further two weeks' time is granted for uploading the report again.

List on 16.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)